

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5488
ANSWERED ON:13.12.2010
GRIEVANCES OF PERSONNEL
Owaisi Shri Asaduddin;Ramasubbu Shri S.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Hon`ble Supreme Court has directed the Government to set up Armed Forces Grievances Redressal Commission to address the grievances of both serving and retired armed forces personnel;
- (b) if so, the details thereof;
- (c) whether the Government has taken action on the direction; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The Hon`ble Supreme Court vide its order dated 15.11.2010 has directed the Central Government to set up a Commission, named the Armed Forces Grievances Redressal Commission to address the grievances of both serving and retired armed forces personnel. The matter is presently under examination.